

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
KHOWAI TRIPURA

No. F. 9(19)-DJ/Judl/KHW/2019/ 1232

Dated, Khowai, the 03 April, 2019

To  
The Registrar (Judicial)  
Hon'ble High Court of Tripura  
A G A T A L A

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (**Consolidated**)report for the month of **March, 2019** under the Jurisdiction of Khowai Judicial District.

Reference:- No.F.4(37)-HC/2019709-21, dated Agatata the 11.01.2019.


Sir,

With reference to the subject cited above, I am furnishing herewith the statment egarding pendency & disposal(**Consolidated**) report for the month of **March, 2019** for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura.	147	22	339	114	Nil	Nil	486	136
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	49	05	143	107	1012	132	1204	244
Civil Judge(Jr. Div)-J.M. 1 <sup>st</sup> Class, Khowai : Tripura.	38	07	152	07	312	84	502	98
Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	26	02	85	86	122	101	233	189
<b>Total=</b>	<b>260</b>	<b>36</b>	<b>719</b>	<b>314</b>	<b>1446</b>	<b>317</b>	<b>2425</b>	<b>667</b>

Note- 01 no. criminal cases has been transferred to the Juvenile Justices Board, Khowai, Tripura.

Yours faithfully,

  
03.04.19  
(G. SARKAR)  
District & Sessions Judge  
Khowai Tripura.